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कार्यकारी निदेशक (तकनीकी)

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भारत सरकार  
जल संसाधन, नदी विकास एवं  
गंगा संरक्षण मंत्रालय,  
राष्ट्रीय स्वच्छ गंगा मिशन  
नई दिल्ली – 110002  
GOVERNMENT OF INDIA  
MINISTRY OF WATER RESOURCES,  
RIVER DEVELOPMENT AND  
GANGA REJUVENATION  
NATIONAL MISSION FOR CLEAN GANGA  
NEW DELHI-110002

F.No. K-13011/13/2013-NRCD/NMCG(Vol.III)/ Part File

Date: 10<sup>th</sup> August 2020

To,  
The Registrar,  
Hon'ble National Green Tribunal,  
Faridkot House, Copernicus Marg,  
New Delhi - 110 001

**Subject: Supplementary Report to 2<sup>nd</sup> Quarterly Report on behalf of National Mission for Clean Ganga, Ministry of Jal Shakti with respect to revised quarterly progress report submitted by State of Bihar in the matter of O. A. No. 200 of 2014 - M.C.Mehta Vs. Union of India &Ors.**

Sir/ Ma'am,

In compliance to the Honble NGT order dated 18.12.2019 (hearing on 12.1.2.2019) in O.A. no 200 of 2014 (M.C.Mehta Vs Union of India & Ors.), Supplementary Report to 2<sup>nd</sup> Quarterly Report on behalf of the National Mission for Clean Ganga, DoWR, RD &GR, Ministry of Jal Shakti as in subject above is enclosed herewith for kind information.

Enclosure: As above

Yours faithfully,

(D.P.Mathuria) 10.8.2020

Executive Director-Technical

एन.एम.सी.जी. (जल संसाधन, नदी विकास एवं गंगा संरक्षण मंत्रालय, भारत सरकार)

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**BEFORE THE NATIONAL GREEN TRIBUNAL****PRINCIPAL BENCH, NEW DELHI****O. A. No. 200 OF 2014****IN THE MATTER OF:****M. C. Mehta****...Petitioner****// Verses //****Union of India & Ors.****..Respondents**

**Supplementary Report to 2<sup>nd</sup> Quarterly Report on behalf of the National Mission for Clean Ganga with respect to revised quarterly progress report submitted by State of Bihar in the matter of O. A. No. 200 of 2014 - M. C. Mehta Vs. Union of India & Ors.**

**NATIONAL MISSION FOR CLEAN GANGA  
DEPT. OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA  
REJUVENATION,  
MINISTRY OF JAL SHAKTI,  
GOVERNMENT OF INDIA, NEW DELHI**

**TABLE OF CONTENTS**

<b>Sr. No.</b>	<b>Particulars</b>	<b>Page No.</b>
1.	<b>Supplementary Report</b> to 2 <sup>nd</sup> Quarterly Report on behalf of NMCG	<b>227 - 234</b>
2.	<b>Annexure – I A:</b> Consolidated status report of NMCG on revised Quarterly Report from the State of Bihar	<b>235 - 266</b>
3.	<b>Annexure – II:</b> Copy of letters dated 29.07.2020, 21.07.2020, 19.05.2020, and 24.04.2020	<b>267 - 277</b>

**Supplementary Report to 2<sup>nd</sup> Quarterly Report on behalf of the National Mission for Clean Ganga with respect to revised quarterly progress report submitted by State of Bihar in the matter of O. A. No. 200 of 2014-M. C. Mehta Vs. Union of India & Ors.**

1. That in compliance of the Hon'ble Tribunal order dated 18.12.2019 in the aforementioned matter, earlier the NMCG has submitted a compliance report to the Hon'ble Tribunal vide letter no. K-13011/13/2013-NRCD/NMCG(Vol-III)/part file dated 26.06.2020. Subsequent to this, copy of the compliance report along with revised quarterly progress report filed in Hon'ble Tribunal by the State Govt. of Bihar has been furnished to the NMCG office vide letter no. BGCMS/2017/AP of SWM&SM for NGT/21 (Part III)/285 UD&HD dated 26.06.2020.
2. That on behalf of NMCG, a supplementary report based on the above said revised quarterly progress report dated 26.06.2020 submitted by the State of Bihar is submitted before the Hon'ble Tribunal for consideration along with the compliance report dated 26.06.2020.
3. That on basis of the revised report furnished by the State Govt. of Bihar, the observations/remarks of NMCG pertaining to the State of Bihar on status of compliance of the Hon'ble Tribunals directions at pg nos. 85- 104 in the consolidated status report of NMCG enclosed as **Annexure- I** to the compliance

report dated 26.06.2020 has been updated and enclosed herewith as **Annexure –**

**I A.**

4. That with regards to status of various projects for STPs/ Sewerage infrastructure in the State of Bihar (as on July 2020) the updated information is presented in **Table - I** below:

**Table - I**

S. No.	Project	Town	Status	Expected time for completion (as on July 2020)		Remarks
				As intimated by State	NMCG's assessment	
1.	STP –Beur (43 MLD)	Patna	<b>Completed</b>	<b>Completed</b>	<b>NA</b>	<b>NA</b>
2.	Sewerage system with Sewer network - Beur (179.40km)	Patna	Ongoing	Dec 2020	Apr 2021	Delayed due to Covid-19 pandemic situation. Physical progress 69%.
3.	STP - Karmalichak (37MLD)	Patna	<b>Completed</b>	<b>Completed</b>	<b>NA</b>	<b>NA</b>
4.	Saidpur STP and adjoining sewer Network (60MLD; 55.10km)	Patna	Ongoing	<b>June 2020</b>		STP Civil work Completed and Trial Run to start by 31.08.2020
5.	Saidpur Sewer Network (172.50kms)	Patna	Ongoing	Dec 2020	June' 2021	Delayed due to Covid-19 pandemic situation. Physical progress 69%.
6.	Sewerage	Patna	Ongoing	Dec 2020	Dec'2021	Project likely to

	scheme at Pahari Zone V (115.93kms)					be delayed due to Covid-19 pandemic situation. Physical progress 42%.
7.	Sewerage scheme at Pahari (Zone IVA (S) (87.69kms)	Patna	Ongoing	Dec 2020	May'2021	Project is likely to be delayed due to Covid-19 pandemic situation and less manpower. Physical progress 67%.
8.	STP – Pahari (60MLD)	Patna	Ongoing	Nov 2020	Apr'2021	Project is likely to be delayed due to Covid-19 pandemic situation and less manpower. Physical progress 53%.
9.	Sewerage system with Sewer network – Karmalichak (96.54kms)	Patna	Ongoing	Dec 2020	May'2021	Project is likely to be delayed due to Covid-19 pandemic situation and less manpower. Physical progress 59%.
10.	Sewerage System and STP – Digha zone (100MLD; 288kms)	Patna	Ongoing	July 2022		Agreement Executed on 30.12.2019
11.	Sewerage System and STP – Kankarbag zone (50MLD; 150kms)	Patna	Ongoing	July 2022		
12.	I&D and STP	Barh	Ongoing	Dec 2020		Physical progress 37%.
13.	Sewer Network, SPS and STP	Begus arai	Ongoing	Feb 2022		
14.	I&D and STP	Bhaga	Under	Dec 2021	Sep'2022	Project is yet to

		Ipur	Tendering			be awarded
15.	Sewer Networks, SPS and STP	Buxar	Tender to be floated	Dec 2021		
16.	I&D and STP	Chappra	Ongoing	Sep 2021		
17.	I&D and STP	Fatuh a	Under Tendering	June 2021	Aug'2021	Project tenders under evaluation
18.	Sewer Networks, SPS and STP	Hajipur	Under Tendering	Dec 2021	July'2022	
19.	I&D and STP	Maner	Ongoing	<b>Sep 2020</b>	<b>July'2021</b>	
20.	I&D and STP	Mokama	Ongoing	Dec 2020	April'2021	
21.	Sewer Networks, SPS and STP	Munger	Under Tendering	Dec 2021	Aug'2022	Project tenders under evaluation
22.	I&D and STP (3.5MLD)	Sonepur	Ongoing	Dec 2020	Sept'2021	Project is likely to be delayed due to Covid-19 pandemic situation and less manpower. Physical progress 15%.
23.	I&D and STP (10MLD)	Sultanganj	Ongoing	Dec 2020		Physical progress 7%.
24.	I&D and STP (10MLD)	Bakhtiyarpur	Ongoing	<b>Aug 2020</b>	<b>Sept'2021</b>	Project is likely to be delayed due to Covid-19 pandemic situation and less manpower.
25.	I&D and STP (9MLD)	Naugachiy a/Kharkhari	Ongoing	Dec 2020	June'2021	Project is likely to be delayed due to Covid-19 pandemic situation and less manpower. Physical progress 15%.
26.	I&D and STP (4.5MLD)	Khagariya/Burhi Gand	Under Tendering	June 2021	Sept'2021	Project tenders under evaluation

		ak				
27.	I&D and STP – Danapur (25MLD; 6.9kms)	Patna	Under Tendering	June 2021	Aug'2021	
28.	I&D and STP – Phulwarishariff (13MLD; 6.4kms)	Patna	Under Tendering	June 2021	Aug'2021	Project tenders under evaluation
29.	I&D and STP – Barahiya (6MLD)	Barahiya	Under Tendering	Dec 2021		Project tenders under evaluation
30.	I&D and STP – Kahelgaon (6MLD)	Kahelgaon	Under Tendering	Dec 2021		Project tenders under evaluation

It is submitted that completion schedule for some of the projects as intimated now by State may need further extension due to reasons mentioned in last column of table above.

It is to be reiterated that few STPs/ Sewerage infrastructure projects continue to be delayed in State of Bihar for want of finalization of tenders by Govt. of Bihar (projects in Danapur, Phulwari Sahriff, Hajipur, Fatuha and Munger) despite providing all necessary support, directions and repeated reminders by NMCG/ Ministry of Jal Shakti to the State of Bihar in this regard. Letter dated 29.7.2020 from Hon'ble Minister for Jal Shakti addressed to Hon'ble Chief Minister of Bihar; dated 24.4.2020 and 21.7.2020 from Secretary, Deptt of Water Resources, River Development & Ganga Rejuvenation addressed to Chief Secretary, Govt of Bihar; dated 19.5.2020 from Director General, NMCG addressed to Chief Secretary, Govt of Bihar are enclosed as **Annexure-II**. The

issue has also been regularly discussed during the monthly Review meeting of Central Monitoring Committee chaired by Secretary, Deptt of Water Resources, River Development & Ganga Rejuvenation constituted by this Hon'ble Tribunal in OA No 673 of 2018.

5. That with regards to prevention of discharge of untreated industrial waste and sewage in tributaries of River Ganga in the State of Bihar is concerned, it is submitted that the major tributaries selected for this purpose are Punpun, Ramrekha, Sikrahana, Sirsia, Parmar, Sone, Burhi Gandak, Gandak, Bagmati, Kosi, Mahananda and Kiul rivers respectively. While a project comprising, I&D and STP of 7 MLD capacity has been approved for Rs. 35.49 Cr. (AA & ES granted) for River Punpun, the projects for rest of the tributaries are under DPR preparation stage. The State Govt. of Bihar has informed that these projects are expected to be completed by June 2021. This may not happen as the State has yet to prepare DPR for the projects before initiating process for its sanction and implementation.

6. That with regard to maintenance of E-Flow in River Ganga, the State Govt. of Bihar submits that no control structure exists over the stretch of river Ganga in the State, hence, no action is required to be taken by the Govt. of Bihar.

However, the State Govt. of Bihar submits that Govt. of India may issue order on E-flow release for lower reaches of River Ganga and contribution of Upper Riparian States should be fixed towards E-flow as well as requirement for honoring the 'Indo-Bangladesh Treaty, 1996'. Govt of India has already issued notification towards release of e-flow at last control structure on Ganga at Kanpur.

7. That with regards to demarcation of floodplain zones of River Ganga and its tributaries in Bihar, the State Govt. of Bihar has provided additional information as following:

- The buffer zones at 100m, 200m and 500m on either side from the centre line of the main stream of river Ganga in Bihar was demarcated on GIS map based on satellite imagery; and the area, including river portion, was assessed as 183.89 km<sup>2</sup>, 363.12 km<sup>2</sup> and 875.31 km<sup>2</sup> respectively.
- The buffer zone area, including river portion, at 100m, 200m and 500m on either side from the centre line of the main stream of river **Gandak** has been assessed as 71.11 km<sup>2</sup>, 139.28 km<sup>2</sup> and 321.12 km<sup>2</sup> respectively while for river **Ghaghra** in Bihar, it has been assessed as 15.76 km<sup>2</sup>, 30.76 km<sup>2</sup> and 71.00 km<sup>2</sup> respectively.



**Annexure-I A**

<b>Consolidated Status Report of NMCG on the Compliance Report along with Revised Quarterly Progress Report Submitted by the State of Bihar (As on July 2020)</b>						
<b>No.</b>	<b>State</b>	<b>Targets to be achieved as per orders dated 10.12.2015, 13.07 2017 and 22.08.2019 with timelines</b>	<b>Targets achieved and reasons for delay in compliance</b>	<b>Targets not achieved and the revised timelines proposed</b>	<b>Action taken or suggested for violation of timelines or non-achieving of targets</b>	<b>NMCG remarks</b>
3.	Bihar	(i) Prevention of discharge of untreated industrial waste and sewage in the River Ganga and its tributaries, including tapping of drains and bio-remediation, as applicable;	<p><b><u>Screens of drains</u></b> Out of 127 Nallas in the Ganga towns, 124 Nallas has been screened. Rest 03Nallas screening not required.</p> <p><b><u>Bio-remediation</u></b> Bio-remediation works going on in Patna at 2 drains namely Rajapur &amp; Danapur Cantt. Trial period has been completed.</p>	<p><b><u>Bio-remediation</u></b> Further, State has invited tenders for selection of agency for in-situ treatment through bio-remediation of drains joining River Ganga and its tributaries on 14.10.2019. However, bids were cancelled due to receipt of single tender. Proposal was re-tendered on 4.12.2019 and was cancelled on 20.3.2020. It has been re-tendered 3<sup>rd</sup> time on</p>		<p><b><u>Bio-remediation</u></b> States have been directed to take up bio-remediation of drains from State funds in a meeting held under Chairmanship of Director General, NMCG dated 12.9.2019. It was explained by NMCG that morphology and flow regime of drains may be technically examined to make assessment about their slopes</p>

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			<p><b><u>Compliance monitoring of the industries</u></b> Bihar State Pollution Control Board has identified a total of 216 Wastewater generating units, which includes a total of 53 grossly</p>	8.5.2020 and due for opening on 07.07.2020.		<p>and quantity of flows such that it facilitates retention which is essential for effective bio-remediation using culture of micro-organisms. It was emphasized that these aspects may be evaluated before undertaking these projects. Further remarks on efficacy of bio-remediation and status are given in para 5.1 of 2<sup>nd</sup> Quarterly Report of NMCG.</p> <p><b><u>Compliance monitoring of the industries</u></b> Status of GPIs monitored by CPCB under Namami Gange Project is given in Enclosure to this Annexure.</p>

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			<p>polluting Industries (GPIs). Out of 216 units, 208 have functional Effluent Treatment Plants and 08 are without ETP. Out of 208 units having functional ETP, 206 have been found complying with the standards and 02 have been found non-compliant. Show cause notice has been issued to non-complying units.</p>			
		(ii) Installation of STPs, CETPs, and making existing	<b><u>Status of STPs and completion timelines:</u></b> 2 projects have been	Status of STPs and completion timelines:		<b><u>Status of STPs and completion timelines:</u></b> Projects are regularly

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		CETPs functional and enhance the capacities, so assessed and monitoring of the standards before discharge of water into Ganga River;	completed. i.e. Karmalichak STP (37 MLD) and Beur STP (43 MLD).	<p>River Ganga</p> <ul style="list-style-type: none"> <li>• 18 sewerage infrastructure projects are under various stages of implementation with completion timelines as below. <ul style="list-style-type: none"> <li>i. i. Beur Sewerage Network – Dec 2020,</li> <li>ii. ii. Saidpur STP &amp; Adjoining Network – June 2020</li> <li>iii. iii. Saidpur Sewerage Network – December 2020</li> <li>iv. iv. Karmalichak Sewerage Network – December 2020</li> <li>v. v. Pahari STP – November 2020</li> <li>vi. vi. Pahari Zone-IV A (South) – December 2020</li> <li>vii. vii. Pahari Zone V – December 2020</li> <li>viii. viii. Sultanganj – December</li> </ul> </li> </ul>		<p>monitored by NMCG at the highest level to ensure that completion timelines are invariably met and shortfalls, if any, are duly reported. NMCG ensures that technical hand-holding, assistance prior to grounding of project and during implementation is also provided by field monitoring and supervision visits of PMCs.</p> <p><b><u>River Ganga</u></b></p> <ul style="list-style-type: none"> <li>i. Karmalichak STP – Completed in November 2019. Trial run in progress.</li> <li>ii. Beur STP – Completed. Trial run in progress.</li> </ul> <p>Given the physical progress,</p>

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				2020 ix. ix. Mokama – December 2020 x. x. Sonapur – December 2020 xi. xi. Barh – December 2020 xii. xii. Naugachhiya- December 2020 xiii. xiii. Bakhtiyarpur – August 2020 xiv. xiv. Maner – September 2020 xv. Digha – July 2022 xvi. xv. Kankarbagh – July 2022 xvii. xvi. Begusarai – February 2022 xviii. xvii. Chappra – September 2021  • 09 projects are under tendering stages (Munger, Hajipur, Bhagalpur, Khagaria, Barahiya, Kahelgaon, and Fatuah, Danapur, Phulwarishariff in one		expected completion dates for following projects are Bakhtiyarpur – Sept'2021 Maner – July'2021  Given the fact that bids are yet to be finalized by State, expected date of completion of these projects will be - (Munger – Aug'2022, Hajipur – July'2022, Bhagalpur – Sept'2022, Khagaria – Sept'2021, Fatuah – Aug'2021, Danapur – Aug'2021, Phulwarishariff – Aug'2021, Buxor – Sept'2022)  CA&FS studies are required to be undertaken by State government to evaluate the gap in sewage generation and

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				<p>package): Expected date of completion December 2021- (Munger, Hajipur, Bhagalpur, Barahiya &amp; Kahelgaon).</p> <p>Expected date of completion June 2021 – (Khagaria, Fatuah, Danapur, Phulwarishariff in one package)</p> <ul style="list-style-type: none"> <li>• 1 project of Buxar– Tender to be floated. Expected date of completion December 2021</li> </ul> <p>River Punpun A scheme comprising, I&amp;D and STP of 7 MLD capacity has been approved for Rs. 35.49 Cr. AA &amp;ES has been obtained. The scheme will cater all Nallas. Expected date of completion June 2021.</p>		<p>treatment capacity including capacity to handle faecal sludge through septic tanks as well as impact of sewage from these towns on river Ganga water quality. Other alternatives for management of sewage have to be explored by State including Faecal Sludge and Septage management (FSSM) schemes for smaller towns with population less than 50000. Most of towns in these tributaries have much lesser population.</p> <p>Accordingly, state must explore Faecal Sludge management and Septage management option for these small towns on 12 tributaries.</p>

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			<p><b>CETPs</b> 5 Industrial Areas identified in first Phase – Fathua, Hajipur Vaisali, Bela, Barai Bhagalpur, Patliputra. DPR for all Industrial area except for</p>	<p>River Ramrekha DPR for tapping of all drains under-preparation. Project to be completed by June 2021.</p> <p>River Sikrahana DPR for tapping of all drains under-preparation. Project to be completed by June 2021.</p> <p>River Sirsia DPR for tapping of all drains under-preparation. Project to be completed by June 2021.</p> <p>River Parmar DPR for tapping of all drains under-preparation. Project to be completed by June 2021.</p>		State has been advised accordingly also.

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			<p>Patliputra was finalized and in first three calls for bid submission no bidder responded.</p> <p>In fourth call only one bidder responded and submitted bid for Bela and Fathua. However, bidder could not qualify technically.</p> <p>In fifth attempt Bids were called for only two areas HajipurVaisali and Barari Bhagalpur. Last date for submission was 26-02-2020. One bid was received for Hajipur Vaisaili and two bids were received for Barari Bhagalpur. For Hajipur Industries department has</p>	<p>Further DPR for liquid waste management for 15 towns situated on tributaries of river Ganga (River Sone, BurhiGandak, Kosi, Bagmati, Gandak, Mahananda, Kiul) are also under preparation.</p>		<p><b><u>CETPS</u></b></p> <p>It was informed by State in its 1<sup>st</sup> Quarterly Report submitted to NGT that they are contemplating to have CETPs for the industrial areas at Fathua (2 MLD), Barari (1 MLD), Hajipur (6 MLD), and Bela (5 MLD). No further progress has been indicated by the State in 2<sup>nd</sup> Quarterly Report now submitted to NGT.</p>

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			yet to take decision as single bid was received. For Barari Bhagalpur after technical evaluation, financial bid opened on 08-06-2020			
		(iii) Installation of Continuous Emission Monitoring System (CEMS) at appropriate locations and Online Monitoring System (OMS);	<b><u>OCEMS:</u></b> No information has been provided by state in its 2 <sup>nd</sup> Quarterly Report now submitted to NGT.			<b><u>OCEMS</u></b> 44 GPIs in Bihar have installed Online Continuous Effluent Monitoring System (OCEMS) and are connected to CPCB server. SMS alert system for non-compliant units have been operationalized and details are shared with CPCB/ SPCB/ Industry /Local Administration (DM Office).
		iv) Usage of treated waste water, sludge manure and setting up of bio-digesters and	<b><u>Usage of Treated water</u></b> Treated sewage water from STP will be used by WRD, Patna for the towns			<b><u>Usage of Treated water</u></b> State in its 1 <sup>st</sup> Quarterly progress report submitted to NGT has informed that they

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		septage management;	<p>where STP treated water generation capacity is &gt; 100 MLD.</p> <p>350 MLD (142.90 cusec) treated sewage water from the STP's situated at Beur, Karmalichak, Saidpur, Kankarbagh, Pahari and Digha in Patna district to be used by pressure pumping through existing canal system / Ahars/ Pond in the proposed Green belt of Patna master plan.</p> <p>The construction of STP is being looked after by Urban Development Departments; and usage</p>			<p>have decided to utilize the treated Waste Water for irrigation purpose for which Water Resources Department has prepared a DPR.</p> <p>Further, it has been proposed to utilize the treated waste water at nearby NTPC such as at Barh, Kahalgaon in accordance to Ministry of Power notified Tariff Policy'2016 wherein treated waste water from STPs located within 50km radius be utilised by Power Plants for non-potable purposes. Further limits of consumption have also been introduced wef December 2017 towards usage of water in Thermal power plants. Other regulations have also been introduced for this</p>

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			<p>of treated sewage water (&gt;100 MLD) have been planned by WRD.</p> <p>Treated sewage water from STP will be used by MWRD; Patna for the towns where STP treated water generation capacity is &lt; 100 MLD (i.e STPs at Chhapra, Sonapur, Hajipur, Naugachia, Bhagalpur, Khagaria, Begusarai, Munger, Mokama, Barh, Bakhtiyarpur, Maner, Fatuah, Danapur, Phulwarisharif, Buxar).</p>			<p>purpose.</p> <p><b>Sludge Management:</b> Due to high moisture content and low density (organic sludge), it becomes challenging to handle large volumes of sludge. Also, in situations where effluent generated from unorganized small/medium scale industries get mixed with sewage in large volumes, the resulting sludge after treatment cannot be used as manure due to presence of heavy metal ions and other hazardous contaminates. New technologies are coming up in the market such as destruction of the dried sludge by incinerating it using a part of dried sludge as fuel (owing to</p>

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						<p>its high calorific value). This reduces sludge volume by up to 80-90%. Widely adopted technologies for sludge processing are:</p> <ul style="list-style-type: none"> <li>• Thermal Sludge Drying</li> <li>• Production of crude oil and other products</li> <li>• Solar Sludge drying</li> <li>• Composting</li> </ul> <p>These have been circulated by NMCG amongst States for appropriate adoption vide its letter dated 8.11.2019. State may make necessary interventions in their projects for management of sludge being generated in larger STP plants for safe environmental disposal.</p>

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		(v) Preventing dumping of waste and scientific waste management including bio-medical wastes, plastic wastes and decentralizing waste processing, including waste generated from hotels, ashrams, etc.;	<p><b><u>Dumpsites along the Ganga (within 1 km of banks)</u></b> For Open Dump at Buxar near the River Bank, an E.O.I has been published on January 2000. Single tender has been received &amp; forwarded to department for further appropriate necessary action.</p> <p><b><u>Plastic Waste Management</u></b> 100% Single use Plastic (Plastic Carry Bags) have been banned in all the Urban Local Bodies in state of Bihar. Penalty provisions have been</p>			<p>State in its 1<sup>st</sup> Quarterly progress report submitted to NGT has reported following actions which have been taken:</p> <p><b><u>Plastic Waste Management</u></b></p> <ul style="list-style-type: none"> <li>● 100% Single use Plastic (Plastic Carry Bags) have been banned in all the Urban Local Bodies in state of Bihar.</li> <li>● Penalty provisions have been made for involvement in production, distribution, trading, storage, sale of plastic carry bags irrespective of its thickness and sizes in the respective ULB Plastic Waste Management Byelaws,</li> </ul>

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			<p>made for involvement in Production, distribution, trading, storage, sale of plastic carry bags irrespective of its thickness and sizes in the respective ULB Plastic Waste Management Byelaws, 2018.</p> <p>47666 Nos shops or establishment across 23 Ganga towns have been raided and fine for Rs.25,58,195 has been collected. 13,036.2 Kg of plastic carry bags were also seized.</p>			<p>2018.</p> <ul style="list-style-type: none"> <li>● 44765 Nos shops or establishment have been raided and fine for Rs 2128095.00 has been collected from ULBs in River Ganga. 9869.86 Kg of plastic carry bags were also seized.</li> <li>● 832 Nos shops or establishment have been raided and fine for Rs 42700.00 has been collected has been collected from ULBs in River Punpun. 74 Kg of plastic carry bags were also seized.</li> <li>● 78 Nos shops or establishment have been raided and fine for Rs</li> </ul>

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						<p>12800.00 has been collected from ULBs in River Ramlekha. 9.6 Kg of plastic carry bags were also seized.</p> <ul style="list-style-type: none"> <li>• 197 Nos shops or establishment have been raided and fine for Rs 36800.00 has been collected from ULBs in River Sikrahana. 36 Kg of plastic carry bags were also seized.</li> <li>• 695 Nos shops or establishment have been raided and fine for Rs 66100.00 has been collected from ULBs in River Sirsa. 774.7 Kg of plastic carry bags were also seized.</li> </ul>

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			<p><b><u>Status of Solid Waste Management</u></b></p> <ul style="list-style-type: none"> <li>• <b>Buxar to Bhagalpur – Ganga River</b> SWM DPR has been approved from MoHUA, Govt. of India and 50% Central/State share fund also has been released. Expected completion by</li> </ul>			<ul style="list-style-type: none"> <li>• 258 Nos shops or establishment have been raided and fine for Rs 27300.00 has been collected from ULBs in River Parmar. 33.7 Kg of plastic carry bags were also seized.</li> </ul> <p><b><u>Status of Solid Waste Management</u></b></p> <ul style="list-style-type: none"> <li>• SWM DPR for municipalities along River Ganga and Punpun has been approved from MoHUA, Govt. of India and 50% Central/State share fund also has been released. Project Execution was to be completed by March, 2020.</li> </ul>

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			<p>Sep 2020.</p> <ul style="list-style-type: none"> <li>• <b>Gaurichak to Fatuha-Punpun River</b> SWM DPR has been approved from MoHUA, Govt. of India and 50% Central/State share fund also has been released. Expected completion by Sep 2020.</li> <li>• <b>Raxaul- Sirsia River</b> DPR submitted to MoHUA, Govt. of India dated 19.11.2018. Expected completion by Sep 2020.</li> <li>• <b>Narkatiaganj – Sikrahna River</b></li> </ul>			<ul style="list-style-type: none"> <li>• Land has been identified for Waste Processing in 18 Towns.</li> <li>• Construction of composting pits for Waste Processing have been completed in 8 towns and started in 16 Towns.</li> </ul>

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			<p>DPR submitted to MoHUA, Govt. of India dated 19.11.2018. Expected completion by Sep 2020.</p> <ul style="list-style-type: none"> <li>• <b>Joghbani – Parmar River</b> SWM DPR is under preparation.</li> <li>• <b>Harinagar (Ramnagar) – Ramrekha River</b> SWM DPR is under preparation.</li> </ul> <p><b><u>Status of Land for Waste Processing</u></b></p> <p>The land has been identified for Waste</p>			

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			<p>processing in 18 towns (Patna, Bhagalpur, Munger, Chhapra, Hajipur, Bakhtiyarpur, Barh, Danapur, Jamalpur, Sultanganj, Barahiya Manihari, Naugachia, Kahalgaon, Dighwara. Begusarai, Teghra, Sonepur).</p> <p><b>Maner:</b> NOC received. EOI has been sent to IPRD for availability of land on lease.</p> <p><b>Mokama:</b> 2 location (3000 sq. ft. each) identified. NOC awaited.</p> <p><b>Fatuha:</b> EOI Published</p>			

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			<p>and two lands selected for processing activity at Raipura- 6000 Sq.ft. and Sanoraha-6000 Sq.ft.</p> <p><b>Khagaria:</b> EOI issued.</p> <p><b>Buxar:</b> Land identified. Proposal submitted to Dept. of Land acquisition.</p> <p><b>Construction of Composting Pits for waste Processing</b></p> <ul style="list-style-type: none"> <li>• Works have been started in 16 towns (Danapur, Bhagalpur, Munger, Chhapra, Hajipur, Barh, Mokama, Barahiya, Manihari, Sultanganj,</li> </ul>			

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			<p>Naugachia, Kahalgaon, Dighwara, Buxar, Sonapur, Begusarai)</p> <ul style="list-style-type: none"> <li>• Works completed in 8 towns (Munger, Sultanganj, Buxar, Barahiya, Chhapra, Begusarai, Naugachiya, and Dighwara)</li> </ul> <p><b><u>Status of Biomedical Waste Management</u></b></p> <ul style="list-style-type: none"> <li>• Board is ensuring management of bio-medical waste in accordance with the provisions of Bio-medical Waste Management Rules, 2016.</li> </ul>			<p><b><u>Status of Biomedical Waste Management</u></b></p> <ul style="list-style-type: none"> <li>• A total of 24520 Health Care Facilities (HCF) have been identified to generate 35837 kg/day of bio-medical waste.</li> <li>• There are 4 CBMWTF and 3 captive treatment facilities.</li> <li>• BSPCB has authorized 5007 HCFs.</li> <li>• Closure directions have been issued to 459 HCF for non-</li> </ul>

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			<ul style="list-style-type: none"> <li>• A total of 24,520 Health Care Facilities (HCF) have been identified in the state estimated to generate about 35,837 Kg/day of bio-medical waste.</li> <li>• There are four Common Bio-medical Waste Treatment Facilities and three captive treatment facilities with a total capacity of 33600 Kg/day under operation in State. A total of 7295 HCFs are tied up with these CBWTFs. In addition to these two more common facilities are proposed to be established at Bhojpur</li> </ul>			<p>compliance.</p> <ul style="list-style-type: none"> <li>• Action plan for management of bio-medical prepared.</li> <li>• BMSICL to construct ETPs in 27 District Hospitals, 66 Referral Hospitals and 46 Sub-divisional Hospitals.</li> <li>• EC of Rs. 1.75 lakh from CBWTF, Gaya collected for non-compliance.</li> </ul>

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			<p>and Madhepura.</p> <ul style="list-style-type: none"> <li>• BSPCB has granted authorization to 6774 HCFs under the Bio-Medical Waste Management Rules, 2016.</li> <li>• The Board had issued closure directions to 459 HCFs for non-compliance, out of which 202 units have been closed down by District level Authorities, 122 Closure direction have been revoked after compliance by the units and 39 have closed down on their own.</li> <li>• Administrative approval</li> </ul>			

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			<p>has been granted to Bihar Medical Services Infrastructure Corporation Limited (BMSICL) to construct Effluent Treatment Plant in 27 District hospitals, 66 District Hospitals and 46 sub-Divisional hospitals. Also, 10 District Hospitals are being developed as Model Hospitals which will be equipped with Effluent Treatment Plant.</p> <ul style="list-style-type: none"> <li>• Tender for installation of ETPs at 25 District Hospitals and 45 Sub-divisional hospitals have been invited by</li> </ul>			

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			<p>BMSICL.</p> <ul style="list-style-type: none"> <li>Board has realised an environmental compensation of Rs. 12.56 Lakhs from M/s IGIMS, Patna and Rs. 1.75 Lakh from MS Synergy Waste Management Pvt. Ltd. (CBWTF), Gaya for non-compliance of the provision of the BMW rules, 2016.</li> </ul>			
		(vi) Floodplains identification and zone demarcation with restrictions against any development/ construction /encroachment;	<p><b><u>Floodplain Demarcation</u></b></p> <p>Considering densely populated northern plain terrain and mostly embanked river, the issue of demarcation of flood plain zone/ buffer zone is not applicable in case of</p>			<p>State in its 1<sup>st</sup> Quarterly progress report submitted to NGT has reported following actions which have been taken:</p> <p><b><u>Floodplain Demarcation</u></b></p> <ul style="list-style-type: none"> <li>The Buffer zone at 100m, 200m and 500m on</li> </ul>

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			<p>Bihar. State Govt. is contemplating to approach the Hon'ble NGT in this regard.</p> <ul style="list-style-type: none"> <li>• The buffer zone at 100m, 200m and 500m on either side from the centre line of the main stream of <b>river Ganga</b> in Bihar was demarcated on GIS map based on satellite imagery; and the area, including river portion, was assessed as 183.89 km<sup>2</sup>, 363.12 km<sup>2</sup> and 875.31 km<sup>2</sup> respectively.</li> <li>• The buffer zone area, including river portion, at 100m, 200m and 500m on either side</li> </ul>			<p>either side from the center line of the main stream of river Ganga in Bihar was assessed and demarcated on GIS map and the area, including river portion, was assessed as 183.89 Km<sup>2</sup>, 363.12 Km<sup>2</sup> and 875.31 Km<sup>2</sup> respectively.</p> <ul style="list-style-type: none"> <li>• The buffer zone at 100m, 200m and 500m on either side of center line of the main stream of river Gandak in Bihar was demarcated on GIS map and the area, including river portion, has been assessed as 71.11 km<sup>2</sup>, 139.28 km<sup>2</sup> and 321.12 km<sup>2</sup> respectively while for river Ghaghra in Bihar, it has been assessed as</li> </ul>

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			<p>from the centre line of the main stream of <b>river Gandak</b> has been assessed as 71.11 km<sup>2</sup>, 139.28 km<sup>2</sup> and 321.12 km<sup>2</sup> respectively while for <b>river Ghaghra</b> in Bihar, it has been assessed as 15.76 km<sup>2</sup>, 30.76 km<sup>2</sup> and 71.00 km<sup>2</sup> respectively.</p> <ul style="list-style-type: none"> <li>• Buffer Zone assessment for other tributaries of river Ganga like Kosi and Mahananda is under process.</li> </ul>			<p>15.76 km<sup>2</sup>, 30.76 km<sup>2</sup> and 71.00 km<sup>2</sup> respectively.</p> <ul style="list-style-type: none"> <li>• Based on 50.52 m HFL at Gandhi Ghat, Patna, an inundation map of river Ganga (in Bihar portion) was prepared on GIS using the satellite imagery of river Ganga Inundation map shows that 2126 villages in 13 districts spanning over 4830.70 km<sup>2</sup> excluding the active river channel is affected. The Report was submitted earlier Urban Development and Housing Department.</li> <li>• Buffer zone assessment for other tributaries of Ganga like Koshi and Mahananda, is under progress.</li> </ul>

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						<ul style="list-style-type: none"> <li>• However, State Government has to notify floodplain zonation for regulating development/ construction in flood plains.</li> </ul> <p>Further details are given under para 5.4 of 2<sup>nd</sup> Quarterly report of NMCG.</p>
		(vii) Maintenance of E-flow as notified by Ministry of water Resources,	<p><b><u>E-flow Assessment</u></b> Regarding e-flow in Ganga river in Bihar, there is no control structure over Ganga in Bihar, Hence no action is needed. However, GOI is required to also issue order on e-flow release for lower reaches of Ganga</p>			<p><b><u>E-flow Assessment</u></b> Analysis of flow data of river shows that E-flows is not an issue in Bihar reach of main stem of Ganga.</p> <p>Further details are given under para 5.3 of 2<sup>nd</sup> Quarterly report of NMCG.</p>

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			and contribution of Upper Riparian States to be fixed towards e-flow as well as requirement for honouring the Indo-Bangladesh Treaty, 1996.			
		(viii) Other directions including displaying water quality data in public domain and at prominent places, development of bio-diversity parks, prohibition of river bed mining, collection of environmental compensation from violators and involvement of society including religious,	<p><b><u>Water Quality Monitoring</u></b></p> <p>Water quality of the rivers is uploaded on monthly basis on Bihar State Pollution Control Board website:  <a href="http://bspcb.bih.nic.in">http://bspcb.bih.nic.in</a></p> <p>The water quality of Ganga River and its tributaries for the year 2017-18, 2018-19, and 2019-20 are enclosed in</p>			<p>State in its 1st Quarterly progress report submitted to NGT has reported following actions which have been taken:</p> <p><b><u>Water Quality Monitoring</u></b></p> <p>Water quality of rivers has been uploaded on website.</p> <p>Dissolved Oxygen which is indicator of the health of the river is well above the bathing criteria of 5 mg/l through the entire stretch of river Ganga</p>

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		charitable, social and educational institutions for preventing and remedying pollution of River Ganga.	<p>QPR of Bihar - Pg. 68</p> <p><b>Plantation:</b> Total of 11,39,757 plants have been planted from 2016-17 to Mar'20, breakup of which is given below.</p> <ul style="list-style-type: none"> <li>• 2016-17 – 39,908</li> <li>• 2017-18 – 85,705</li> <li>• 2017-18 – 4,49,225</li> <li>• 2018-19 – 2,50,000</li> <li>• 2019-20 – 3,14,919</li> </ul>			<p>and sufficient to support the aquatic life and healthy ecosystem of the river. The water quality monitoring data for 26 locations on river Ganga indicates that while DO has shown improvements , BoD has shown decreased in April and May months.</p> <p><b>Plantation</b> As of now, 223844 no. of plants were planted along the River Ganga in the FY 2019-2020.</p>

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			<p><b><u>Bio-diversity Parks</u></b></p> <ul style="list-style-type: none"> <li>• DoEF&amp;CC has asked WRD to make available the encroachment free land in the flood plain for developing Bio-diversity Park thereon.</li> <li>• Water Resources Department has no ownership of land lying in flood plain except river portion (for limited purpose). Only Lands, acquired for construction of embankment, belongs to WRD; and lands, lying in flood plain zone, belong to either Raiyat</li> </ul>			

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			<p>or Govt land (i.e. Deptt of Revenue and land reform). Even the lands within the khadir of river are of Raiyats, especially Diara land.</p> <ul style="list-style-type: none"> <li>• As WRD has no locus stand i.e. jurisdiction over lands lying in flood plain, DoEF&amp;CC needs to select the suitable area for development of Bio-diversity park with the help of district administration and approach Department of Revenue and Land Reform for transfer of the particular land.</li> </ul>			

गजेन्द्र सिंह शेखावत  
Gajendra Singh Shekhawat



सत्यमेव जयते



जल शक्ति मंत्री  
भारत सरकार  
Minister for Jal Shakti  
Government of India

अ.शा. पत्र सं. T-13/2013-14/282/NMCG

29 JUL 2020

आदरणीय नीतीश कुमार जी, नमस्कार!

'नमामि गंगे' हमारी राष्ट्रीय नदी गंगा के समग्र संरक्षण के लिए की गई एक महत्वपूर्ण पहल है, जिसे तेज़ी से मिशन मोड में कार्यान्वित करने हेतु हम सब कटिबद्ध हैं।

2. इस कार्यक्रम के अंतर्गत, बिहार राज्य के लिए 30 सीवरेज परियोजनाओं को स्वीकृत किया गया है जिसके द्वारा 632 MLD की सीवेज ट्रीटमेंट क्षमता तथा 1743 KM की सीवर लाइन का निर्माण किया जाएगा। इसमें राजधानी पटना के सभी सीवरेज जोन में सीवर नेटवर्क तथा एसटीपी की व्यवस्था शामिल है। इस मिशन में बिहार को प्रधानता देने के बावजूद, मैं खेद सहित परियोजनाओं के कार्यान्वयन में आ रही कठिनाइयों को आपके संज्ञान में लाने के लिए बाध्य हूँ। आधिकारिक स्तर पर निर्णय में हो रहे विलंब से परियोजनाओं में आ रही बाधा हम सबके लिए चिंता का विषय है। बिहार में स्वीकृत 30 परियोजनाओं में से केवल 20 परियोजनाएं क्रियान्वयन या कॉन्ट्रैक्ट की स्थिति में हैं। 10 परियोजनायें अभी भी निविदा प्रक्रिया में काफी समय से लंबित हैं।

3. इन परियोजनाओं की प्रगति की समीक्षा नियमित तौर पर स्वयं मेरे, विभाग के सचिव तथा महानिदेशक, एनएमसीजी के स्तर पर होती रही है। कार्यों की गति को बढ़ाने के लिए तथा निविदाओं पर शीघ्र निर्णय करने के लिए आधिकारिक स्तर पर कई पत्र प्रेषित किये गये। हाल के कुछ पत्राचार की प्रतियाँ भी संदर्भ हेतु संलग्न हैं।

4. हमारी ओर से की गई पहल के बावजूद, मुझे यह बताते हुए दुख है कि इन 10 लंबित परियोजनाओं में से किसी की भी निविदा प्रक्रिया अब तक पूर्ण नहीं हो पायी है। मैं इन परियोजनाओं में से कुछ की वर्तमान स्थिति से जुड़ी जानकारी साझा करना चाहूंगा, जिससे परियोजनाओं के क्रियान्वयन में हो रहा विलम्ब स्पष्ट हो जाएगा।

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सत्यमेव जयते

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- (a) दानापुर-फुलवारीशरीफ-फतुहा इन तीन परियोजनाओं के लिए निविदाओं का वित्तीय बिड (जनवरी 2020) खुलने के 6 महीने बाद भी कार्य आंवटित नहीं किया गया है। ये परियोजनायें दिसंबर, 2018 से फरवरी 2019 के दौरान स्वीकृत की गई थी तथा यह तीसरा बिड है, लेकिन अभी भी उपरोक्त परियोजनाओं को अर्वाॉर्ड नहीं किया जा सका है।
- (b) बक्सर, मुंगेर, हाजीपुर और बेगूसराय में चार सीवरेज परियोजनाएं 2011-2012 में शुरू की गईं। परन्तु, संविदात्मक समस्याओं के कारण इनमें से कोई भी परियोजना पूरी नहीं हो सकी। परिणामस्वरूप, इन निविदाओं को रद्द कर दिया गया था और शेष कार्यों के लिए संशोधित लागत अनुमान (कॉस्ट एस्टीमेट) NMCG द्वारा स्वीकृत किया गया। यह चिंता का विषय है कि अभी तक केवल बेगूसराय में सीवरेज इंफ्रास्ट्रक्चर परियोजना के कार्य को अर्वाॉर्ड किया गया है।
- (c) हाजीपुर में सीवरेज इंफ्रास्ट्रक्चर परियोजना को मंजूरी मिलने के 2 साल बाद भी अर्वाॉर्ड नहीं किया जा सका। एनएमसीजी ने कई बार आवश्यक मार्गदर्शन प्रदान किया है, लेकिन ऐसा प्रतीत होता है कि राज्य के अधिकारीगण एनएमसीजी के निर्देशों/मार्गदर्शन का पालन करने में कोताही बरत रहे हैं।
- (d) बरहिया, कहलगाँव और खगड़िया I&D और STP योजना के लिए, 3 निविदाएं प्राप्त हुई हैं, लेकिन इनका तकनीकी और वित्तीय मूल्यांकन अभी भी लंबित है।
- (e) दीघा और कंकरबाग योजना के लिए, डिजाइन और बेसिक इंजीनियरिंग कार्यों को तेजी से स्वीकृत योजना के दायरे में किया जाना है।

5. ये केवल कुछ परियोजनाएँ हैं जिनके बारे में मैंने जानकारी साझा की है और उपरोक्त सभी में निविदा प्रक्रिया में कोई समयबद्धता नहीं दिखती है। संबंधित अधिकारियों द्वारा अनावश्यक मुद्दों और निविदा खंडों पर उलझा कर निर्णय में विलंब किया जा रहा है। राज्य के अधिकारी, बिडर द्वारा प्रदान किए गए प्रमाण पत्रों की वास्तविकता के बारे में अपने स्तर पर निर्णय करना चाहिए न कि एनएमसीजी से अनावश्यक पत्राचार करना चाहिए।

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6. इनके अतिरिक्त कई अन्य मुद्दे हैं जिनके कारण परियोजनाएं रुकी हुई हैं। 20.04.2020 को मेरी बैठक के दौरान इन सभी मुद्दों की विस्तार से समीक्षा की गई। इन लंबित मुद्दों और कार्रवाई योग्य कई बिंदुओं का विवरण मुख्य सचिव, बिहार को मेरे विभाग के सचिव द्वारा दिनांक 24.04.2020 को प्रेषित किया गया।

7. मैं यह भी कहना चाहूंगा कि नमामि गंगे कार्यक्रम के तहत, केंद्र सरकार अब नई परियोजनाओं में CAPEX का 100% फंडिंग कर रही है, जबकि पहले यह केवल 70% थी। अब हम 15 साल के लिए O & M की लागत भी दे रहे हैं। राज्य स्तर के अधिकारियों द्वारा की गई देरी नमामि गंगे कार्यक्रम पर प्रतिकूल प्रभाव डालती है। माननीय NGT भी इन परियोजनाओं पर नियमित तौर पर समीक्षा करता है तथा राज्यों को दी गई समय सीमा का अनुपालन नहीं होने के कारण प्रतिकूल आदेश पारित करने की संभावना है।

8. मैं समझ सकता हूँ कि कोविड 19 महामारी की इस अवधि के दौरान, कुछ परियोजनाओं की गति धीमी हुई है जो हमारे नियंत्रण से परे हैं। किन्तु बिहार राज्य में नमामि गंगे के तहत परियोजनाओं के लिए अनुबंध देने में देरी की जिम्मेदारी वर्तमान स्थिति को नहीं दी जा सकती। ये मुख्य रूप से संबंधित अधिकारियों के कारण हैं। अतः मैं आपसे इन बिंदुओं पर प्राथमिकता पर ध्यान देने तथा संबंधित अधिकारियों को उचित निर्देश देने का अनुरोध करता हूँ ताकि परियोजनाओं को गति देकर समयबद्ध तरीके से पूर्ण किया जा सके।

9. मुझे विश्वास है आप मेरी चिंता से सहमत होंगे और उचित निर्देश देकर नमामि गंगे की परियोजनाओं का शीघ्र पूर्ण होना सुनिश्चित करेंगे।

सादर,

भवदीय,

जयहिन्द!

(गजेंद्र सिंह शेखावत)

श्री नीतीश कुमार,  
माननीय मुख्यमंत्री, बिहार  
पटना - 800001

यू. पी. सिंह, आई. ए. एस

U.P. SINGH, IAS

सचिव

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भारत सरकार

जल शक्ति मंत्रालय

जल संसाधन, नदी विकास

और गंगा संरक्षण विभाग

श्रम शक्ति भवन

रफी मार्ग, नई दिल्ली-110 001

GOVERNMENT OF INDIA

MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES,  
RIVER DEVELOPMENT & GANGA REJUVENATION

SHRAM SHAKTI BHAWAN

RAFI MARG, NEW DELHI-110 001

<http://www.mowr.gov.in>

April 24, 2020

D.O. No. T-12/2017-18/093/NMCG

Dear

The progress of Sewerage Infrastructure Projects in Bihar was reviewed by Hon'ble Minister, Jal Shakti on 20.4.2020 through Video Conferencing. Concerned officials of Government of Bihar as well as BUIDCO participated in the review meeting through VC.

As you may be aware, we have sanctioned 30 Sewage Projects for Bihar, which will create sewerage treatment capacity of 632 MLD and 1743 kms of sewer lines is to be laid under this project. Almost all important cities and towns of Bihar have been covered. All sewage zones of Patna have been covered through sewage network and STPs.

Before Namami Gange, Central Government was funding only 70% of the CAPEX of the Project. The balance 30% of the CAPEX as well as O&M cost was the responsibility of the State Government. Any increase in the tender value over and above the amount mentioned in the Administrative Approval & Expenditure Sanction was also the responsibility of the State Government. However, under Namami Gange, Central Government is now funding 100% of the CAPEX. We are also funding cost towards Operation and Maintenance of the Plant for 15 years. O&M cost also forms part of the Project cost. We have introduced the concept of Hybrid Annuity Mode (HAM) to ensure long term sustained performance of Sewerage Treatment Plants. Sewerage Infrastructure Projects for Digha & Kankarbagh has been sanctioned under HAM.

However, it is the responsibility of the State Government to form suitable Project proposals including preparation of DPR, complete the tendering process in time bound manner and also ensure timely execution of the Project. After completion of the Project, State Government also need to monitor the functioning of the commissioned projects closely as it has been seen that concerned Project Authorities are only interested in creation of the treatment capacity but not for proper utilisation of the capacity treated.

Some of the actionable points arising out of the Minister's Review on 20.4.2020 are brought to your notice for immediate action. I had also taken a review meeting at Patna on 20.11.2019 in the presence of Principal Secretary, Urban Development, Bihar, MD, BUIDCO and concerned officials of the State Government and BUIDCO:

- (i) During my review at Patna on 20.11.2019, I was surprised to find that work relating to laying of sewer network in various sewage zones of Patna was virtually at standstill for want of permission for road cutting/crossing, railway crossing, etc. These permissions were primarily required from Road Construction Department of Bihar, NHAI and Railways. After the matter was taken up with you, with your interventions, BUIDCO is getting permissions as and when required from Road Construction Department of Government of Bihar. However, it is learnt that permissions from NHAI, Railways and IOCL are still wanting adversely affecting the execution of the work in the field. This may kindly be reviewed at your level and required action be taken.
- (ii) Sewerage Infrastructure Project of Karmalichak, Saidpur and Beur were taken in the first phase. The Sewerage Infrastructure Project relating to Pahari zone was taken up in the second phase and finally Sewerage Infrastructure Project of Digha-Kankarbagh zone have been taken under HAM. The Construction under of STP takes relatively less time as compared to laying of sewage network. However, completion of STP will be of no use unless atleast some quantity of sewage starts flowing to the STP. There are certain specific action to be taken to make the STPs at Karmalichak, Saidpur and Beur functional. Karmalichak STP has been completed and trial run has been made with fresh water. This STP can do trial run with about 4-5 MLD of sewage if Khanwa Nala is tapped. For sewage to flow to this STP as per the plan, 7 KMs of trunkline is to be completed for which permission from NHAI is required.
- (iii) STP at Beur is almost completed (99%) except the receiving chamber. When I had reviewed the Project on 20.11.2019 at Patna, I was told that this Project is complete in all respect except receiving chamber. This implies that no progress on this Project has been made in the last 5-6 months. For sewage flow to this STP, it is necessary that 700 metres of trunkline in zone-1 of Beur network is completed. 60 MLD STP at Saidpur is also almost completed (91%). However, for sewage to flow to this STP, it is necessary that sewage pumping station at Ambedkar colony is completed at the earliest. In the meantime, new STP at Saidpur could be connected to existing STP.
- (iv) There are number of issues relating to network projects relating to Karmalichak, Beur, Saidpur and Pahari. Most of the issues relating to permission from NHAI and Railways. Once these permissions are in possession, the work can be expedited.
- (v) Four Sewage Infrastructure Projects for the towns of Buxar, Hajipur, Begusarai and Munger were taken up in the year 2010-11. However, none of these Projects could be completed due to contractual problems. As a result, these tenders were cancelled and revised cost estimates for execution of balance work have been sanctioned by the NMCG. However, it is a matter of concern that so far only Sewerage Infrastructure Project for Begusarai have been awarded. Sewerage Infrastructure Projects for Hajipur and Munger are reportedly at tender evaluation stage and Buxar Sewerage Infrastructure Project is yet to be tendered. Apart from Hajipur and Munger, it is learnt that Sewerage Infrastructure Project for Danapur, Phulwarisherif and Fatuah are also under evaluation.
- (vi) Certain Projects are affected due to land issues. For Sultanganj Project, land for 1 SPS at Krishnagarh is yet to be handed over to BUIDO and for Maner Project, new land for STP has been identified but NOC is awaited. Similarly, for

Bakhtiyarpur Project, since the approach to STP land was not available, a new alternative land has been identified. For Naugachhia Project land for 1 out of 6 Sewer Pumping Stations is not available. The issue relating to land availability may kindly be sorted out at the earliest.

- (vii) Quality of the DPR in many cases has not been found to be satisfactory, leading to revision in the Project at a later stage. For example, the Sewerage Infrastructure Project for Bhagalpur was sanctioned on 12.10.2017. However, even after nearly two and a half years the contract for this Project could not be awarded and I have been told that DPR is under revision. Similarly, I have been informed that for the Digha-Kankarbagh project, in place of 438 KMs of sewage network as per the approved project, the actual requirement is 625 KMs. The Executing Agency should ensure that they prepare quality DPR with due diligence.
- (viii) The floating of tender and finalisation of tender takes a lot of time. In addition to Buxar and Bhagalpur, about which I have made a mention earlier, the tenders are yet to be floated for the sewage infrastructure projects at Barahiya, Kahalgaon and Khagaria. The project at Khagaria was sanctioned on 24.12.2018 and even after a gap of one year and four months, the tender is yet to be floated.
- (ix) There are certain Ghats and Crematoria which were taken in Bihar as part of Entry Point Activities. These were taken up in the year 2016 but some of them are still lying incomplete. Similarly, some part of the RFD project at Patna is also lying incomplete.

I would, therefore, request you to kindly review the progress of Namami Gange Project in Bihar at regular intervals and a copy of the review note should be endorsed to the undersigned. I would also be grateful if you could look into some of the specific issues I have highlighted above.

With regards,

Shri Deepak Kumar,  
Chief Secretary,  
Government of Bihar,  
Secretariat, Patna.

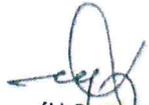
Yours sincerely,

Sd/-

(U.P. Singh)

✓ Copy to:

1. DG, NMCG,
2. Principal Secretary, Dept. of Urban Development, Govt. of Bihar/PD, SPMG
3. MD, BUIDCO

  
(U.P. Singh)  
Secretary (WR, RD & GR)



यू. पी. सिंह, आई. ए. एस

U.P. SINGH, IAS

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सत्यमेव जयते

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और गंगा संरक्षण विभाग  
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RIVER DEVELOPMENT & GANGA REJUVENATION  
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D. O. No. T-13/2013-14/282/NMCG

21<sup>st</sup> July 2020

Dear *Deepakji*,

As you are aware, under the Namami Gange programme we have sanctioned 30 Sewerage Infrastructure Projects for Bihar, which will create sewerage treatment capacity of 632 MLD. The status of these projects has been reviewed in the past by the Hon. Minister, Jal Shakti on 20.04.2020 and also by DG, NMCG on 09.04.2020 and 20.05.2020, with concerned officials of Government of Bihar as well as BUIDCO. I had also taken a review meeting at Patna on 20.11.2019, in the presence of Principal Secretary, Urban Development, Bihar, MD, BUIDCO and concerned officials of the State Government and BUIDCO. Further, I would also like to refer to my letter of even no. dated 24.04.2020 (copy enclosed), wherein I had indicated about the slow progress of works related to project execution and tendering, specifically highlighting that out of the total 30 projects sanctioned for Bihar only 20 projects are under execution/awarded and 10 are still under tendering process. DG, NMCG has also sent a communication dated 19.05.2020 (copy enclosed) for expediting the tender finalization for the remaining 10 projects.

2. Recently, I took a review meeting with NMCG officials regarding the status of the pending projects of Bihar, wherein I was informed that none of these 10 pending projects have been awarded till date. During the meeting, I was informed that tenders for 3 projects namely Danapur-Phulwarishariff-Fatuha are yet to be awarded even after 6 months of opening of financial bids (Financial bids opened in January 2020). It may be noted that this is the 3<sup>rd</sup> attempt when a bid has been received, but has still not been awarded. These projects should be awarded at least now, without wasting any further time.

3. Further, the four sewerage infrastructure projects in Buxar, Munger, Hajipur and Begusarai were taken up in 2011-2012. However, none of these projects could be completed due to contractual problems. As a result, these tenders were cancelled and revised cost estimate for the balance works were sanctioned by NMCG. However, it is a matter of concern that so far only the sewerage infrastructure project in Begusarai has been awarded.

4. Likewise, sewerage infrastructure project in Hajipur could not be awarded even after 2 years of project sanction. NMCG has provided necessary guidance several times but it appears that state authorities are reluctant to adhere to the directions/guidance of NMCG.

5. As regards Barahiya, Kahalgaon and Khagaria I&D and STP scheme, I am informed that 3 bids have been received, but are still to be awarded. It is requested to expedite the technical and financial evaluation for awarding the works at the earliest. I would also like to request that the design and Basic Engineering works for the Digha and Kankarbagh scheme may also be got expedited within the agreed scope of works.

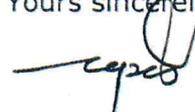
6. It is often seen that the timelines in tendering process are not adhered to and decisions are delayed by the concerned state authorities on trivial issues and non substantial tender clauses. The state authorities instead of satisfying themselves about the genuineness of the certificates provided by the bidder and their partners, unnecessarily refer these matters to NMCG. In some cases, the purpose of referring the case to NMCG is also not clear.

7. I would also like to add that under the Namami Gange Programme, the Central Government is now funding 100% of the CAPEX, whereas earlier it was only 70%. We are also funding cost towards O&M of the Plant for 15 years. Any delay on the part of the State Government adversely effects the overall performance of the Namami Gange Programme. Further, these projects are also being monitored by the Hon'ble NGT, which has directed for completion of the pending projects in Bihar by 2020. The non-compliance is likely to invite penalties and adverse order of the Hon'ble NGT.

8. I would, therefore, like to request you to kindly review the Namami Gange Projects in Bihar at regular interval and also look into the specific issues highlighted by me above and also in my earlier letter, so that such inordinate delays in completion of the projects could be avoided and the timelines are met. I shall be grateful if a copy of the review note could be endorsed to me for reference.

With regards,

Yours sincerely,



(U.P. Singh)

Shri Deepak Kumar, IAS  
Chief Secretary  
Government of Bihar  
Old Secretariat,  
Patna-800001

-2-

5. In another similar case of Hajipur tender, bidder qualification issue was referred to NMCG and NMCG provided its advice, but the same was not considered by BUIDCo. It is still not clear why the case was referred to NMCG, if the State Government/ BUIDCo were already having clarity on the issue.

6. As you are aware the Hon'ble NGT has already directed for completion of the pending projects in Bihar by 2020. The non-compliance is likely to invite penalties and adverse order of the Hon'ble NGT. In this connection, you may like to review the delegation of powers for Namami Ganga works - fully funded by Government of India - in the State, to ensure that the decisions are taken at faster pace in regard to tender finalization and implementation of work. The State should aim to award the work within 3-4 months from date of NIT. I would also like to request you to kindly have a detailed review at your level for unreasonable delay in processing of tenders and removal of loopholes.

7. I would like to seek your personal attention in monitoring the process of tender finalization and grounding of works for Namami Gange projects in the State, as mentioned in Annexure.

With Best Regards

Yours sincerely,



(Rajiv Ranjan Mishra)

Encl: As above

Shri Deepak Kumar, IAS  
Chief Secretary  
Government of Bihar  
Old Secretariat, Patna-800015

राजीव रंजन मिश्रा, भा.प्र.से.  
महानिदेशक  
राष्ट्रीय स्वच्छ गंगा मिशन  
**Rajiv Ranjan Mishra, IAS**  
DIRECTOR GENERAL  
NATIONAL MISSION FOR CLEAN GANGA



सत्यमेव जयते

भारत सरकार  
जल शक्ति मंत्रालय  
जल संसाधन,  
नदी विकास और गंगा संरक्षण विभाग  
GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF WATER RESOURCES,  
RIVER DEVELOPMENT & GANGA REJUVENATION

D.O. No. T-13/2013-14/282/NMCG

Dated 19<sup>th</sup> May 2020

Dear Sir,

I would like to invite your attention to D.O. NO. T-12/2017-18/063/NMCG dated 24.4.2020 from Secretary (WR, RD & GA), Ministry of Jal Shakti, GoI and letter No. BGCMS/2015/02/06-206-UD&HD dated 13.5.2020 from Joint Secretary, Urban Development & Housing Department addressed to ED (Projects), NMCG (received through email) – copies enclosed, regarding implementation of the Namami Gange Projects in Bihar.

2. Secretary (WR, RD & GA) vide Para (v) of the Actionable Points indicated in the above reference has highlighted as under -

*(v) Four Sewerage Infrastructure Projects for towns of Buxar, Hajipur, Begusarai and Munger were taken up in the year 2011-12. However, none of these projects could be completed due to contractual problems. As a result, these tenders were cancelled and revised cost estimates for execution of balance work has been sanctioned by NMCG. However, it is matter of concern that so far only Sewerage Infrastructure project of Begusarai have been awarded. Sewerage Infrastructure project of Hajipur and Munger are reportedly at tender evaluation stage and Buxar Sewerage Infrastructure project is yet to be tendered. Apart from Hajipur and Munger it is learnt that Sewerage Infrastructure project for Danapur, Phulwarisharief and Fatuah are under evaluation stage.*

3. In this connection, I would like to bring to your kind notice that out of the 30 sanctioned projects, work has started only in 20 projects and 10 projects are still under tendering stage. Sewerage projects in some of the important towns namely Munger, Hajipur, Danapur, Bhagalpur are still to be awarded even after 2 years of their Administrative Approval and Expenditure Sanction (AA&ES).

4. It is often seen that timelines in the tendering process are not being adhered to and decisions are delayed by the concerned authority in the State on trivial issues. In this regard, I would like to draw your attention to the reference dated 13.5.2020 sent by Joint Secretary, Urban Development & Housing Department, Bihar addressed to ED (Projects), NMCG, wherein the State is not able to decide on trivial tender finalization issues and has referred the matter to NMCG, thus resulting in further delay. In Munger project, it is the responsibility of the Executing Agency (BUIDCo) to satisfy themselves about the genuineness of the certificates provided by the bidder and their partners and take appropriate decisions accordingly.

राष्ट्रीय स्वच्छ गंगा मिशन

प्रथम तल, मेजर ध्यान चन्द नेशनल स्टेडियम, इन्डिया गेट, नई दिल्ली-110002